

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-12-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	SUM.SU 418/19	Mrs. Snehal Prakash Gavankar Vs The Times Guarantee Ltd	Deepak Jamsandekar	ARGUMENT
2	1135/20	Mr. Bhakaram Khojaram Bishnoi Vs Mr. Kiran Shivaji Sunka	Anand J. Jadhav	DIRECTIONS
3	2212/15	Mrs. Bhagyashri Ashok Athle Vs 1.Dr. Meena Ajit Phadke 2. Mr. Aditya Ajit Phadke	Mrs. Sunanda R. Kumbhat	FRAMING
4	7352/05	SHOBHANA C BAGWE AND ORS Vs VANDANA KRISHNARAO RAUT AND 4 ORS	PRITI S SHAH	C/S HEARING

5	550/11	GAJANAN TABAJI DONGARE AND ANR Vs MOHAMMED MOHSSIN MOHD.RAFIQ AND 2 ORS	RAJENDRA BHANDARI	<u>C/S HEARING</u>
6	7015/06	SUNDER SHAHANI Vs DEEPAK GIRDHARILAL MATAI AND 4 ORS	GIRISH K VORA	FOR APPERANCE

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CIVIL CAUSE LIST DATED 02-12-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	101009/2015 @ C.C.07/17	Mrs.Baby Chotelal Patel Vs 1.Smt.Savitri Chaman Bhatia 2.Rajesh Chaman Bhatia	U.V. Singh	DISMISSAL
2	100686/2018	Mr. Mohd. Siddiqui Mohd. Samad Vs MCGM	Mr. S. K. Dubey	SETTLEMENT
3	107530/2001	DURAIYA MANSUR PETIWALA AND ANR Vs YUSUF HASANALI PETIWALA AND ORS	DUNMORR SETT	RECORDING EVIDENCE
4	104967/2012	ANANT LAXMAN ADARKAR Vs BHANDUP SADGURU PRERMA CHS L	SANTOSH KANCHAR	FRAMING ISSUES
5	100568/2010	MR.ANWAR A.A.DOSANI ANR Vs MS.OM DEVELOPERS	B.M.RAIKAR B.D.KULKARNI	REPORT

6	100778/2009	SHRI MOHANLAL DAMJI POWANI ORS Vs THE CHARITY COMMISSIONER MAHARASHTRA STATE	SACHIN J.KADAM	C/S REPLY
7	106829/1997	SAMEER G NARVEKAR Vs OM SIDDHI CO-OP HOUSING SOCIETY LTD AND 3 ORS	UMA KSHIRSAGAR- WAGLE	REPORT OF COMISSIONER/ COURT RECEIVER

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CIVIL CAUSE LIST DATED 03-12-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	101103/2020	Drishti Hospitality Compnay Pvt, Ltd. Vs 1 a) Harshad Mehta	Jaydeep A.Shingare	DIRECTIONS
2	107506/2003	ABDUL RASOOL A NAVROZ Vs M S KISHORE INDUSTRIES AND O	M M BAGADIA APPLI	SERVICE
3	105981/2006	CHUNILAL HAJANLAL AGARWAL Vs SMT VRASHALI EKNATH SONSURKAR AND 35 ORS	R D SUVARNA & M S SOLOMON AND CO 1 TO 4	SERVICE
4	100721/2013	RAMSHANKAR HAJWATIRAM GUPTA Vs RAJENDRA W WAGHMARE	AMARDEV T UNIVAL	REPORT OF COMISSIONER/ COURT RECEIVER

5	108361/1988	DATTAKUMAR PARSHURAM ACHARYA OTHERS. Vs SHRI.BALMUKUND PARSHURAM ACHARYA OTHERS.	SHRI.K.K.JADH AV & RAVINDRA HAZARI	REPORT OF COMISSIONER/ COURT RECEIVER
6	110009/1988	SHYAM H GURBAXANI Vs MOTI H GURBAXANI AND 10 ORS	PREM S GIDWANI & COURT RECEIVER3	C/S REPLY
7	101025/2013	DEEPALI DILIP KHER Vs SUCHITRA MADHUKAR BHATKAR AND	DHARAM AND CO	C/S REPLY
8	107534/2004	MANJULA AMRITLAL SHAH AND ORS Vs BHARATKUMAR R SHAH AND ORS	SANDEEP BHAGWAT	C/S HEARING

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1	103587/2009	LAXMIKANT B ULWEKAR AND 6 ORS Vs DEVIHAI G PATEL AND 5 ORS	MANDAR SOMAN & M S CHITNIS AND CO 1 TO 4	DISMISSAL
2	102058/2013	UMESH DHANVANTARI TIWARI Vs VINOD DYANESHWAR SONPASARE AND ORS	U V SINGH	DISMISSAL
3	101151/2015	1.Mrs. Farzana Mohammed Arif Athania 2.Ms. Azra Mohammed Arif Athania 3.Soban Mohammed Arif Athania Vs 1.Hanifa Abbas Athania 2.Abdul Aleem Abbas Athania	Sanket M. Mungale & Khan Fakruddin 1,2	DISMISSA

4	104639/2007	SUJATA MEHTA Vs A A NAYAK AND CO AND ANR	M S JHANGIANI, NARULA AND ASSOCIATES	ADMISSION DENIAL
5	102604/2019	Shilpa Praful Shirasekar Vs Smt. Swati Dattatray Karangutkar	Mr. M.D. Pokale	WRITTEN STATEMENT
6	100627/2013	ASHOK BABAN ZINJE Vs JITENDRA AMNTILAL SHETH AN	VIKRAM V PAI	FOR TAKING STEPS
7	101777/2012	SALMAN IMAMUDIN NENSEY Vs RAMESH BARKATRAM GAUD AND ANR	A.N.NASIKWAL A	FOR TAKING STEPS
8	103012/2012	MINHAZ M LOKHANDWALA Vs MANSOOR ABBAS LOKHANDWALA AND ANR	M S CHAMBERS OF KUMAR	FILING AFFIDAVIT OF DOCUMENT
9	104785/2007	DHIRUBHAI C MODY Vs UNION OF INDIA AND 2 ORS	AVINASH D KANGO	FILING AFFIDAVIT OF DOCUMENT

10	101812/2009	TRESSIE MASCARENHAS ORS Vs JAMSHEDALI SYED ORS	DENZIL DMELLO	NM REPLYREJOINDE

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1	100568/2014	MR ARJAN PARMANAND GANDHI Vs SAI KRISHNA LAKHI BHATIA AND ORS	SACHIN V MASURKAR	WITHDRAW
2	103909/2011	PANDURANG RAMCHANDRA NALAWADE AND ANR Vs- MOHAN RAMCHANDRA NALAWADE AND ANR	MR V S KAPSE	FRAMING ISSUES
3	103561/2011	RAPID IN EX-CI SERVICES PVT LTD AND AND PIYUSH C MEHTA-Vs RAM ASARE BABURAM VISHWAKARMA ND 3 ORS	SHEETAL M NADKARNI	FRAMING ISSUES
4	103767/2012	VORA ESTATE DEVELOPERS Vs BHARAT C SHAH	JHANGIANI NARULA AND ASSOCIATES	FRAMING ISSUES

5	102439/2016	Shri. Shrikant Laxman Amdekar Vs Shri. Kishor Bansilal Jain	Mrs.Kanchan S. Kambli and Mrs. Rajashree A.Pradhan	COMPLIANCE
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